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Telecast of Award Winning Regional Films

729. SHRI M. A., BABY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a decision has been taken by Government to telecast best film award winning films from States on the Doordarshan; and
- (b) if so, the names of the film consider ed on part of this decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STAVE IN THE MINISTRY INFORMATION BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. The Government have taken a decision in November last year to consider the following categories of State Award winning feature films for telecast on the national network of Docodarshan- on Sundays

- (i) State awards for the Best Feature Film.
  - (ii) State Award for Best Direction;
- (iii) Films which have won any two state awards
- (b) Films from a few regional languages have been offered for consideration for telecast under .the State Award winning category. These films will be considered for telecast according to the programme requirements of Doordarshan
  - CBI Inquiry into Bofors Gun Deal
- 730. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:
- (a) the details of the progress made by the CBI enquiry into the Bofors scandal;
- (b) whether any change has been effected in the composition of the investigating team during the last four months; and
  - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LAL1T

VIJAY SINGH): (a) The investigations by the CBI are being actively pursued As a result of the effors made by the CBI, out of six Swiss Bank - Accounts frozen by the Swiss authorities, documents, in respect of one account after all judicial processes, have already been received by the CBI and necessary follow-up action is being taken. The documents in respect of five Swiss Bank Accounts have yet to be received from the Swase authorities. Investigations are also in progress in other countries. As the investigations are ongoing and the matter is also sub-judice. it will not be desirable to disclose any further details.

- (b) No, Sir.
- (c) Does not arise.

Law and Order Situation in Punjab

- 731. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the PRIME MINIS-TER be pleased to state:
- (a) whether it is a fact that there is an improvement in the Law and Order situation in Punjab;
- (b) whether Akalies and Militant organisations have agreed to hold talks with Government of India within the framework of Constitution; and
- (c) if so, what is the progress in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN 1 HE MINISTRY OF INFORMATION AND BROADCASTING (SHRI KANT SAHAY): (a) Though terrorist acti-I vities are continuing in Punjab, as com pared to November, 1990 the terrorist related incidents have come down.

b) and (c) No formal response has been received from the Akalis or the militant organisations to the offer of talks.